



Appellate Tribunal for Electricity
Ministry of Power
Core-4, 2nd Floor, SCOPE Complex, Lodhi Road, New Delhi
T:011-24368481-1518, TF:011-24368482, Email: aao-aptel@nic.in

F.No.2/64/2019-Admn./APTEL

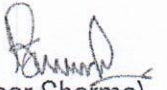
12553-66/21

Date: 28th September, 2021

ORDER

Consequent upon request of Sh. Sachin Sangwan dated 16.07.2021 for his repatriation to Delhi Judicial Services, repatriation order dated 16.08.2021 issued by the Office of Ld. Registrar General, Hon'ble High Court of Delhi and No Objection issued by the Ministry of Power, Govt. of India vide letter No. 46/9/2019-R&R, dated 23.09.2021, Shri Sachin Sangwan is hereby relieved from his duties as Deputy Registrar in APTEL w.e.f. 28.09.2021 (A/N).

This issues with the approval of the Competent Authority.


(Kapil Kumar Sharma)
Admin-Cum-Accounts Officer

Copy to:-

1. Shri Sachin Sangwan, Deputy Registrar, APTEL,
2. The Registrar General, Hon'ble High Court of Delhi, Shershah Marg, New Delhi w.r.t. their letter No. 257B/DHC/GAZ-HB/G-8/ATE/2021, dated 16.08.2021.
3. The District & Session Judge, South-West District, Dwarka Court, New Delhi.
4. The District & Session Judge, HQ, Tis Hazari Court, Delhi.
5. Shri Ghanshyam Prasad, Joint Secretary (R&R), MOP, Shram Shakti Bhawan, ND-110001
6. Sr. Administrative Officer (Judicial), Judicial Branch, Dwarka Court, New Delhi.
7. Shri D. Chattopadhyay, Deputy Secretary, MoP, Shram Shakti Bhawan, New Delhi w.r.t. their Order No. 46/9/2019-R&R dated 23.09.2021.
8. Pay & Accounts Officer, PAO, (Sect.), MoP, Sewa Bhawan, RK Puran, New Delhi-110022
9. PPS to Hon'ble Chairperson, APTEL
10. PPS/PS to Hon'ble Technical Members, APTEL
11. PPS to Registrar, APTEL
12. Personal file of the individual concerned
- ✓ 13. Office Assistant (IT) to upload and update at the official site of APTEL.
14. Office/Guard file.